NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

IA 1403/2024 In C.P. (IB)/1233(MB)2020

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: **RAJKOT NAGARIK SAHAKARI BANK LTD V/s MR. DINESH KUMAR SITARAM JAISWAL**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1403/2024 -

1. Mr. T. N. Chandrassekar Adv. for Respondent No.1.
2. Adv. V. K. Tiwari, for Personal Guarantor.
3. Learned counsel for the Personal Guarantor seeks some time to peruse the reply.
4. List this matter on **12.06.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna